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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 494/9/HDB/2018
NAME OF THE COMPANY	Bindu Vayu Urja Pvt Ltd
NAME OF THE PETITIONER(S)	GL Garrad Hassan India Pvt Ltd
NAME OF THE RESPONDENT(S)	Bindu Vayu Urja Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. Suman D.V.A.S. Ravi Prasad	Advocate	9440230074	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel Mr.D.V.A.S.Ravi Prasad present on behalf of Mr.C.Suman for Petitioner.

Petitioner filed proof of dispatch of copy of petition on Respondent.

Petition is directed to file proof of service of notice issued u/s.8 of the code i.e., Form - III.

List the matter on 10.09.2018.


MEMBER JUDICIAL